

Name of the Corporate Debtor: RADIUS & DESERVE BUILDERS LLP; Date of Commencement of CIRP: 29-09-2023; List of Creditors as on: 27-06-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	110	612645033	110	491113089	1.54	0	140430978	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	30105089966	3	30078206821	94.42	0	26883145	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5365062664	1	779150000	2.45	0	4585912664	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	28	103043626	27	47370484	0.15	0	55618355	0	Annexure 6
7	Operational creditors (Government Dues)	2	208006016	2	208006016	0.65	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	2679309508	10	47791604	0.15	0	2631517904	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	203145000	1	203145000	0.64	0	0	0	NA
Total		159	39276301813	154	31854783014	100.00	0	7440363046	0	